

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **16.07.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 330/2026	Canara Bank Vs A Vijaya Laxmi & Anr.	Mr. ML Ganesh	
2.	Comp App (AT) (CH) (Ins) No. 331/2026	Canara Bank Vs AS Gopal & Anr.	Mr. ML Ganesh	
3.	Comp App (AT) (CH) (Ins) No. 333/2026	Canara Bank Vs AL Rajasekhar & Anr.	Mr. ML Ganesh	
4.	Comp App (AT) (CH) (Ins) No. 332/2026 For Stay IA No. 956/2026 For Condono Delay IA No. 957/2026	Koneru Hemantha & 2 Ors. Vs SVNR Infra, Rep by its Managing Partner Chandur Rajendar & 12 Ors.	Mr. Avinash Krishnan Ravi	
5.	Comp App (AT) (CH) No. 70/2026 To Dispense with IA No. 947/2026 Delay in refiling IA No. 948/2026 (With Defects)	Geetha Jayakumar Vs Revathi Ramachandran & 2 Ors.	Mr. R Rajesh	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd	Ms. Radhika Goel	Mr. S Vivekananda
7.	Comp App (AT) (CH) (Ins) No. 253/2026 For Exemption IA No. 700/2026 For Stay IA No. 701/2026	Badi Dukan LLP Vs Yogesh Gupta, RP of Arisu Retail Pvt Ltd & 4 Ors.	Mr. AS Vishwajith	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	TA (AT) No. 44/2022 (Comp App (AT) No. 324/2019)	Synthite Industries Pvt Ltd Vs 3A Capital Services Ltd & 7 Ors.	Mr. CV Shailendran Mr. Jerin Asher Sojan	Mr. Akash Singh- R1
9.	Comp App (AT) (CH) (Ins) No. 206/2025 For Stay IA No. 583/2025	Assistant Commissioner, State Goods and Service Taxes Dept. Vs C A Rajendran P R, Insolvency Professional & Anr. WITH	Mr. EK Kumaresan	
10.	Comp App (AT) (CH) (Ins) No. 38/2025 For Stay IA No. 142/2025	Assistant Commissioner, State Goods and Service Taxes Dept. Vs C A Rajendran P R, Insolvency Professional & Anr.	Mr. EK Kumaresan	
11.	Comp App (AT) (CH) No. 113/2025 For Exemption IA No. 1269/2025 For Stay IA No. 1270/2025	3A Capital Services Limited Vs NGEF Limited	Ms. Anusha Peri	Mr. Saji P John
12.	Comp App (AT) (CH) (Ins) No. 129/2025	State Bank of India SAMB, Chennai Vs NK Pothiraj	Mr. ML Ganesh	Mr. R Ashwanth
13.	Comp App (AT) (CH) No. 145/2025 For Stay IA No. 1562/2025 For Direction IA No. 127/2026	AM Developers (India) Pvt Ltd Vs Balaji Real Estate	APR Associates	
14.	Comp App (AT) (CH) (Ins) No. 192/2025 For Direction IA No. 542/2025 For Stay IA No. 544/2025	KRS Erectors Pvt Ltd Vs Liquidator for LITL, Anuradha Bisani	Mr. B Ravikiran Singh	Ms. Anuradha Bisani, Liquidator
15.	Comp App (AT) (CH) (Ins) No. 214/2025 For Stay IA No. 589/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundations Pvt Ltd & 2 Ors WITH	Mr.S Sathiyarayanan	Mr. Ramaswamy Meyyappan R2 Mr. P Elayarajkumar R3
16.	Comp App (AT) (CH) (Ins) No. 328/2025 To dispense with IA No. 996/2025 For Stay IA No. 997/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundation Pvt Ltd & 2 Ors.	Mr.S Sathiyarayanan	Mr. P Elayarajkumar R3

17.	Comp App (AT) (CH) (Ins) No. 314/2025 For Stay IA No. 939/2025	Akhil Ahmed Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & 4 Ors WITH	Ms. R Moneshaa	Mr. S Namasivayam R5
18.	Comp App (AT) (CH) (Ins) No. 315/2025 For Direction IA No. 941/2025	Akhil Ahmed & Anr. Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & Anr.	Ms. R Moneshaa	
19.	Comp App (AT) (CH) (Ins) No. 387/2025 For Stay IA No. 1133/2025 For Exemption IA No. 1134/2025	Trinox Infrastructure and Developers Pvt Ltd (Successful Resolution Applicant) Vs B Vinod Kumar Assistant Commissioner (State Tax) & 2 Ors.	Mr. VVSN Raju	Mr. P Ramesh Babu R2
20.	Comp App (AT) (CH) (Ins) No. 397/2025 For Stay IA No. 1156/2025	MS Laxman Rao Vs IFCI Limited	Mr. Raja Shekar Rao Salvaji	Mr. G Kalyan Jhabakh
21.	Comp App (AT) (CH) (Ins) No. 443/2025 For Stay IA No. 1272/2025	Ashok Sachdev Vs Call Express Constructions Pvt Ltd Through Subramaniam Aneetha, RP & Anr	Mr. Mayan H Jain	Mr. Arjun Suresh R1 Mr. Pranava Charan R2
22.	Comp App (AT) (CH) (Ins) No. 460/2025	Green Morning Horticulture Pvt Ltd Vs Lakshmi Infrastructure & Developers India Pvt Ltd	Mr. VVSN Raju	
23.	Comp App (AT) (CH) (Ins) No. 503/2025 For Stay IA No. 1419/2025	Summit Marine Exports Pvt Ltd & Anr. Vs State Bank of India & Anr	Mr. Y Suryanarayana	Mr. Pranava Charan R1
24.	Comp App (AT) (CH) (Ins) No. 569/2025 For Exemption IA No. 1607/2025 For Stay IA No. 1608/2025 Delay in filing docs. IA No. 1783/2025	Chintalapati Srinivasa Raju Vs Damodar Valley Corporation & Anr.	Mr. TV Suresh Kumar	Ms. Shweta Bharti R1
25.	Comp App (AT) (CH) (Ins) No. 48/2026 For Additional Docs IA No. 116/2026	Piramal Finance Ltd & Anr. Vs Atria Brindavan Power Pvt Ltd	Mr. Edward James	

26.	Comp App (AT) (CH) (Ins) No. 197/2026 For Stay IA No. 564/2026 (With Defects)	A Mathiyalagan Suspended Director of Mediclone Biotech Pvt Ltd Vs Biotechnology Industry Research Assistance Council & Anr.	Mr. Sandeep Kumar Ambalavanan	
27.	Comp App (AT) (CH) (Ins) No. 268/2026 For Stay IA No. 755/2026 For Exemption IA No. 756/2026	Mariyala Jagan Mohan Suspended Director & Shareholder of Spectra India Ecoprojects Pvt Ltd Vs Aditya Birla Capital Ltd & Anr.	Mr. Sandeep Kumar Ambalavanan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt Ltd & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
29.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No. 144/2024	Rajendran PR, RP of Asten Realtors Pvt Ltd Vs Piramal Capital & Housing Finance Ltd. WITH	Mr. Vinod PV	Mr. Saurabh Nikalje
30.	Comp App (AT) (CH) (Ins) No. 391/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd Vs Rajendran PR & Anr WITH	Mr. VV Sivakumar	Mr. Pranava Charan R1 Mr. Krishnamohan K R2
31.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt Ltd Vs Kakanatil Abdul Rahiman Siraj Mather WITH	Mr. VV Sivakumar	Mr. Pradeep Joy
32.	Comp App (AT) (CH) (Ins) No. 393/2024 For Stay IA No. 1070/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran P R & Anr. WITH	Mr. VV Sivakumar	Mr. Vindod PV- R1 Mr. Avinash Krishnan Ravi- R2
33.	Comp App (AT) (CH) (Ins) No. 420/2024 For Exemption IA No. 1143/2024	Piramal Trusteeship Services Pvt Ltd Vs Kakkanattil Ibrahimkutty Mohammed Raffi Mather	Mr. VV Sivakumar	Mr. Pradeep Joy
34.	Comp App (AT) (CH) (Ins) No. 461/2025	CRC Infratech & Services LLP Vs Fourth Generation Information Systems Ltd	Mr. Y Suryanarayana	Mr. M Maharshi Viswaraj

02.00 PM

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, the Officiating Chairperson
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthilkumar&9 Ors WITH	Mr. H Karthik Seshadri	Mr.AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr.Surya Teja SS Nalla R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr.Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. NP Vijaykumar R8 Mr. H Karthik Seshadri R9 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No. 81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr.Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Mr. H Karthik Seshadri R9 Mr. AR Ramanathan R10
4.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298,1188/2023 & 642/2026 For Urgent Hearing IA No. 257/2026	D Kothai Vs D Senthil Kumar& 9 Ors WITH	Mr. Surya Teja SS Nalla	Mr. Bhagavath Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Mr. H Karthik Seshadri R8 Ms. Priyadarshini Natarajan- R9
5.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors WITH	Mr. Bhagavath Krishnan	Mr.AR Ramanathan R2 Mr.Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Mr. H Karthik Seshadri R7
6.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar&9 Ors	Mr. C Vigneswaran	Mr. AR Ramanathan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in